COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 210 OF 2017

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Adani Power Limited ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

<u>ORDER</u>

(Mentioned in the court)

This matter was taken up yesterday. Notice was issued on the appeal as well as on the stay application. Inadvertently, that was not transcribed in the order.

Therefore, issue notice to the Respondents on the appeal as well as on the interim application returnable on 24.07.2017. Dasti, in addition, is permitted.

List the matter on <u>24.07.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson